

**INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)**

VOLUME XXVIII TO XXIX

ELEVENTH SESSION OF THE FOURTEENTH LOK SABHA

August 10, 2007 to September 10, 2007

Sravana 19, 1929 (Saka) to Bhadra 19, 1929 (Saka)



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LOK SABHA SECRETARIAT
NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate Number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debates in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154—156.

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Each keyword is reflective of the subject matter it pertains to, for example, a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The names of Institutions, Programmes, Schemes are put under the heading of the name of such institution, Scheme, Programmes.

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers.

The Committee report stages are reflected at the end of title by the word Presented, Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "Railway Lines", "Railway Trains" etc.

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

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C.A.	...	Calling Attention to Matter of Urgent Public Importance
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(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 432

- Need to accord the status of a Central University to Kumaon University, Uttrakhand (MUR 377)
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 512-13
- Need to accord the Status of a Central University to Patna University, Bihar (MUR 377)
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 766-67
- Need to accord the status of a Central University to Rajasthan University, Jaipur (MUR 377)
(Deb. 2, Vol. XXVIII, 13-08-2007)
Col. 460-61
- Need to address the problem of contaminated groundwater under centrally sponsored scheme in Kheri Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 334-35
- Need to allot a separate quota of Kerosene for fishermen of Kerala (MUR 377)
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 876-77
- Need to announce a comprehensive package for all round development of the Anglo-Indian Community in the country (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 330
- Need to augment the supply of Kerosene and LPG in the country (MUR 377)
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 273
- Need to ban telecasting of violent scenes obscenity on visual and print media (MUR 377)
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 334
- Need to bring a comprehensive legislation providing social security and welfare programmes for the agricultural workers in the unorganised sector (MUR 377)
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 276-77
- Need to bring out a white-paper on essential components of policy followed for fixing the price of petroleum products (MUR 377)
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 565
- Need to build a monument at Virupakshi in honour of Shri Gopal Naicker, a great warrior and freedom fighter from Tamil Nadu (MUR 377)
(Deb. 6, Vol. XXVIII, 20-08-2007)
Col. 334
- Need to change the terms of conditions of wages under National Rural Employment Guarantee Scheme with a view to provide daily wages to the workers engaged under the Scheme (MUR 377)
(Deb. 4, Vol. XXVIII, 16-08-2007)
Col. 409
- Need to complete the construction of BR 09-10 road at Masharakh, district Saran, Bihar under Pradhan Mantri Gram Sadak Yojana (MUR 377)
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 522-23
- Need to conduct a special drive for recruitment of Scheduled Castes and Scheduled Tribes in the country (MUR 377)
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 333
- Need to conduct a third counselling for All India medical/Dental Admissions and include additional seats created under Rule 10A of M.C.I (MUR 377)
(Deb. 2, Vol. XXVIII, 13-08-2007)
Col. 463-64

- Need to conduct an inquiry into reported poor implementation of work under Rashtriya Sam Vikas Yojana in Jalaun Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 763
- Need to conduct an inquiry into the delay in the construction of fly-over at Badarpur on Delhi-Faridabad Border (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 871
- Need to conduct an Inquiry into the increasing incidents of child mortality in the country (MUR 377)**
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 761
- Need to conduct Research and Development work on "Mandari mite" a disease affecting Coconut in Southern India (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 659
- Need to conduct survey for connecting Sirkali-Karaikal, Mayiladuthurai-Karaikal and Kumba-Konam-Karaikal with National Highway (MUR 377)**
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 338-39
- Need to confer dwelling rights on tribal people living in Wild Life Sanctuaries in Madhya Pradesh (MUR 377)**
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 563
- Need to connect all administrative centres in Arunachal Pradesh and provide necessary funds for widening of Defence road from Tezpur (Assam) to Tawang (Arunachal Pradesh) (MUR 377)**
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 761-62
- Need to consider the views of State Governments before taking action on recommendations of Hoda Committee Report on National Mineral Policy (MUR 377)**
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 273-74
- Need to constitute a Media Commission to examine and report on the state of the media in the country (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 881
- Need to construct a bridge over river Bhutahibalan in Madhubani district, Bihar (MUR 377)**
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 336-37
- Need to construct a dam on Indo-Nepal border to check the overflow from existing barrage on Sharda river in Uttar Pradesh (MUR 377)**
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 276
- Need to construct a Rail Over Bridge at Koderma, Jharkhand (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 521-22
- Need to construct a railway line from Thalasserry to Mysore, with a view to benefit the people of Malabar region in Kerala (MUR 377)**
(Deb. 4, Vol. XXVIII, 16-08-2007)
Col. 411
- Need to construct additional bridge on National Highway No. 60 from Kharagpur to Sonakonia in Paschim Medinipur district of West Bengal for improving drainage system in the region (MUR 377)**
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 436-37

- Need to construct gates and install water pumping machines along the barbed-wire fencing on Indo-Bangladesh border in Karimganj (Assam) (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 328
- Need to construct roads in the remote and strategically important border areas of Arunachal Pradesh (MUR 377)
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 431-32
- Need to continue and extend tax-holiday scheme to industries in Himachal Pradesh till 2020 (MUR 377)
(Deb. 2, Vol. XXVIII, 13-08-2007)
Col. 462-63
- Need to convert the Bharuch-Jabosar railway line into broad-gauge and restart the railway line between Netra and Ankleshwar extending it upto Nandubar with broad-gauge (MUR 377)
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 333-34
- Need to create a new Railway Zone with Headquarters at Guwahati (MUR 377)
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 659
- Need to declare the existing state highway passing through Himmat Nagar-Vijaypur-Mehsana-Radhanpur in Gujarat as a National Highway (MUR 377)
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 872-73
- Need to develop Thabe in district Gopalganj, Bihar as a tourist place (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 335
- Need to employ trained workers at stone quarries of Mahoba, Uttar Pradesh and provide adequate social security and medical facilities to the workers (MUR 377)
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 877-78
- Need to enhance the budgetary allocation of dwellings per unit from Rs. 25,000/- to Rs. 50,000/- under Indira Aawas Yojana (IAY) and provide a quota under IAY for areas prone to natural calamities (MUR 377)
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 518-19
- Need to enhance the quota of Haj Pilgrims from Tamil Nadu (MUR 377)
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 510
- Need to enhance the quota of power from Central Pool to Rajasthan (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 333
- Need to enhance the special financial package for over all development of Scheduled Castes and Scheduled Tribes communities in the country (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 332
- Need to ensure maternity benefit to working women in unorganised sector (MUR 377)
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 434
- Need to ensure payment of minimum wages to workers in Jammu & Kashmir (MUR 377)
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 271-72
- Need to establish a Central University and a Kendriya Vidyalaya in Latur district, Maharashtra (MUR 377)
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 875-76

- Need to establish a Central University and ITI at Gumla/Lohardaga in Jharkhand (MUR 377)**
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 431
- Need to establish a Kendriya Vidyalaya at Hardoi in Uttar Pradesh (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 518
- Need to establish early warning system for prediction of geological upheavals taking place in the Bundelkhand region of Uttar Pradesh (MUR 377)**
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 434-35
- Need to evolve a comprehensive policy for the welfare and upliftment of orphan street children in the country (MUR 377)**
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 560-61
- Need to evolve a National Plan to help the sugarcane growers (MUR 377)**
(Deb. 6, Vol. XXVIII, 20-08-2007)
Col. 337-38
- Need to expedite approval of 'The Gujarat Control of Organized Crime Bill, 2003', Pending assent of the President of India (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 874
- Need to expedite rural electrification schemes in Santhal Parganas, Jharkhand under Rajeev Gandhi Gramin Vidyutikaran Yojana (MUR 377)**
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 336-37
- Need to expedite the construction of a bridge across river Godavari and join the missing link of N.H.-202 at Eturunagaram, Andhra Pradesh (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 664-65
- Need to expedite the construction of a railway bridge on Bhavnagar-Dhasa railway line in Amreli Parliamentary constituency, Gujarat (MUR 377)**
(Deb. 2, Vol. XXVIII, 13-08-2007)
Col. 461
- Need to expedite the construction of Railway Over Bridge at Rangpur, Kota district, Rajasthan (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 660
- Need to expedite the construction of two Road Over Bridges along the Alappuzha By-pass on National Highway No. 47 in Kerala (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 517-18
- Need to expedite the construction work and commissioning of Trivandrum International Airport Terminal-II and Air India's Aircraft Maintenance Unit at Thiruvananthapuram (MUR 377)**
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 337
- Need to expedite the execution of Upper Indravati Lift Irrigation Project in Kalahandi district of Orissa (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 874-75
- Need to expedite the implementation of project for protection & rehabilitation of tigers in Sariska Tiger Reserve, Alwar, Rajasthan (MUR 377)**
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 328
- Need to expedite the proposals submitted by Karnataka Government regarding Hubli-Ankola Railway Line Project and Chamarajnagar Kanpur-Bangalore New Railway Line (MUR 377)**
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 759-60

- Need to expedite the re-opening of Sindri Fertilizer Factory in Jharkhand (MUR 377)**
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 757
- Need to extend the benefit of Crop Insurance Scheme to apple growers in Himachal Pradesh (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 658-59
- Need to extend the time-limit for filing service tax returns from 25 days to 45 days (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 873
- Need to fill up the vacant posts of Doctors and Medical Attendants in Hospital for Beedi Workers in Mukkodai in Tirunelveli district, Tamil Nadu (MUR 377)**
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 566
- Need to fix 60 years instead of 65 years for availing benefits of senior citizen (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 510-11
- Need to formulate a national policy/scheme for the benefit of freedom fighters and their heirs (MUR 377)**
(Deb. 2, Vol. XXVIII, 13-08-2007)
Col. 465-66
- Need to formulate policy promoting use of ethanol as a fuel (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 661
- Need to formulate reservation of jobs in the private sector (MUR 377)**
(Deb. 2, Vol. XXVIII, 13-08-2007)
Col. 466-67
- Need to fully finance welfare schemes sponsored by the Central Government for the rural and downtrodden sections of the society (MUR 377)**
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 273
- Need to give 50% share to Rajasthan from the profits earned due to exploration of petroleum products from the State (MUR 377)**
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 562-63
- Need to give adequate representation to the State of West Bengal in the recently reconstituted Jute Advisory Board and Jute Development Council (MUR 377)**
(Deb. 4, Vol. XXVIII, 16-08-2007)
Col. 407-08
- Need to give full wages and social security to the Beedi workers of Bhandara and Gondia districts in Maharashtra (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 873-74
- Need to give recognition to Ajit Kumar Mehta Sanskrit College, Samastipur, Bihar (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 519-20
- Need to implement potable water schemes in Mehsana Parliamentary Constituency, Gujarat under Swajaldhara Scheme (MUR 377)**
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 329
- Need to implement the Kasturba Gandhi Balika Vidyalaya Scheme in district Parbhani, Gujarat through non-Government Organisations (MUR 377)**
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 767
- Need to implement the recommendation of Task Force for Keleghai Kopaleswari-Baghal Basin drainage and Tamruk Drainage, District Midnapur, West Bengal (MUR 377)**
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 333-34

- Need to improve and augment telecommunication services in Ladakh, J&K
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 337
- Need to improve and augment the telecommunication services in Amreli Parliamentary Constituency of Gujarat (MUR 377)
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 430
- Need to improve primary education in the country (MUR 377)
(Deb. 6, Vol. XXVIII, 20-08-2007)
Col. 336-37
- Need to improve the condition of National Highways in the country (MUR 377)
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 769-70
- Need to improve the transmission and relay facility of All India Radio and Doordarshan in Alwar Parliamentary Constituency, Rajasthan (MUR 377)
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 272
- Need to include certain Backward Castes of Uttar Pradesh in the list of Scheduled Caste Category (MUR 377)
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 275
- Need to include Cuttack in J.N.N.U.R.M. and devolve the powers to local bodies for improving basic urban amenities (MUR 377)
(Deb. 4, Vol. XXVIII, 16-08-2007)
Col. 410
- Need to include Panipat city in the Jawaharlal Nehru Urban Renewal Mission (MUR 377)
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 331-32
- Need to Include the Anglo-Indian community in the proposed Central Scheme for development of minority concentration districts in the country (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 329
- Need to include the remaining five tehsils of Vidharbha in the special financial package declared by the Government for the benefit of farmers of the region (MUR 377)
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 515-16
- Need to include Vadabaliya, Jalari, Kandra & Palli communities of South India in the list of Scheduled Tribes Category (MUR 377)
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 880
- Need to increase the quota of Notaries from 625 to 1000 in the State of Gujarat (MUR 377)
(Deb. 4, Vol. XXVIII, 16-08-2007)
Col. 406-07
- Need to install India Mark hand-pumps in Chail Parliamentary Constituency under Rashtriya Swajaldhara Yojana (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 335
- Need to Introduce "Mill Gate Price Scheme" for Coir Yarn and Coir Products (MUR 377)
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 275
- Need to introduce an express train between Bhubaneswar and Tatanagar via Keonjhar and to extend Howrah-Barbil Jana Shatabdi Express to Keonjhar (MUR 377)
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 274-75

- Need to introduce one-rank-one pension in Army (MUR 377)**
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 433
- Need to introduce transit-flight at Ranchi Airport for the Haj Pilgrims of Jharkhand (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 879
- Need to issue a commemorative stamp on the Centenary celebration of Late Shri Pasumpon Muthuramalinga Thevar, a veteran freedom fighter from Tamil Nadu (MUR 377)**
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 558-59
- Need to link Sonpeth in district Parbhani with the sanctioned Parli-Beed-Ahmednagar railway line in Marathwada (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 879
- Need to make a full fledged railway station at Kerakat in North Eastern Railway zone (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 664
- Need to make the radio station at Dharampuri town in Tamil Nadu Operational (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 523
- Need to merge Government owned Public Sector Insurance Companies (MUR 377)**
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 277-78
- Need to merge Neelachal Ispat Nigam Limited with Steel Authority of India Limited at the earliest (MUR 377)**
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 767-68
- Need to open a Computerised Railway Reservation Counter at Aruppukottai, Sivakasi, Tamil Nadu (MUR 377)**
(Deb. 4, Vol. XXVIII, 16-08-2007)
Col. 410
- Need to open a Kendriya Vidyalaya at Maharajganj, District Siwan, Bihar (MUR 377)**
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 567
- Need to open a LPG outlet at Ramganj Mandi, District Kota, Rajasthan (MUR 377)**
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 433
- Need to place sufficient order in Defence Ordnance Factories (MUR 377)**
(Deb. 4, Vol. XXVIII, 16-08-2007)
Col. 406
- Need to popularize micro-credit at the village level for the benefit of farmers and other weaker sections of the society (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 870
- Need to post adequate staff at All India Radio, Bellary, Karnataka to facilitate full coverage of the F.M. Channel in the district (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 514-15
- Need to procure sugarcane by the Central Government with a view to protect the interest of sugarcane growers of Bijnore Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 665
- Need to procure wheat from domestic market at a higher Minimum Support Price and scrap the deal to Import wheat from foreign market (MUR 377)**
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 564

- Need to prohibit the use of the term "Kabootarbaazi" as a slang for abuse of official facilities by the media (MUR 377)
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 878-79
- Need to promote labour-oriented techniques for the overall development of the economy (MUR 377)
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 339
- Need to pronounce measures for the revival of sagging coir industry (MUR 377)
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 335-36
- Need to protect the 'Samadhi' of Late Shri Y.B. Chavan, former Deputy Prime Minister of India, located in Satara district of Maharashtra (MUR 377)
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 768
- Need to protect the interests of Cumin Seed growers of Unjha, district Mehsana, Gujarat (MUR 377)
(Deb. 15, Vol. XXIX, 06-09-2007)
Col. 270-71
- Need to protect the interests of the OBC employees of Cauvery Asset in Karaikal, Pondicherry (MUR 377)
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 757-58
- Need to provide a rail link between Ajmer and Pushkar, Rajasthan (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 331
- Need to provide a special Central Assistance package for strengthening & upgrading facilities to the State Police in Arunachal Pradesh (MUR 377)
(Deb. 4, Vol. XXVIII, 16-08-2007)
Col. 407
- Need to provide additional funds to Rajasthan for the overall development of the State (MUR 377)
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 762-63
- Need to provide adequate relief material and financial assistance to the people affected by super-cyclone in Uttar Dinajpur district, West Bengal (MUR 377)
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 871-72
- Need to provide adequate relief to the people displaced due to acquisition of their land for coal-mining (MUR 377)
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 661-62
- Need to provide broad-gauge railway link to minor ports of Gujarat (MUR 377)
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 333
- Need to provide central assistance upto 50% of the cost to be incurred on the construction of Outer Ring Road Project at Hyderabad City, Andhra Pradesh (MUR 377)
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 657
- Need to provide employment to volunteers of Utrakhand who were trained in Gorilla Warfare by the Government (MUR 377)
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 432-33
- Need to provide financial assistance for media campaign of promoting renewable source of energy by the Central Governments through the "Total Energy Security Mission" launched by Government of Kerala (MUR 377)
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 437

- Need to provide financial assistance from National Calamity Contingent Fund to the people affected by flood in Kerala (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 663
- Need to provide financial relief to the people affected by flood in Kolhapur and Ichalkaranji regions of Maharashtra (MUR 377)**
(Deb. 9, Vol. XXVIII, 23-08-2007)
Col. 436
- Need to provide funds for the renovation of the Drainage system in Jhargram Parliamentary Constituency, West Bengal: (MUR 377)**
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 662-63
- Need to provide immediate financial assistance to the State Government of Chhattisgarh to provide relief to 'Baiga' community of Rajnandgaon, facing the onslaught of a mysterious disease (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 513-14
- Need to provide more seats to the hill States in Lok Sabha (MUR 377)**
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 340
- Need to provide rail link between Tellicherry and Mysore (MUR 377)**
(Deb. 6, Vol. XXVIII, 20-08-2007)
Col. 335
- Need to provide rail services between Berhampur-Phulbani via Ashaka and Bhanjanagar in Orissa (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 520
- Need to provide ration to migrant workers through PDS outlets (MUR 377)**
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 334
- Need to provide special financial relief package to the flood-affected people in Jharkhand (MUR 377)**
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 339-40
- Need to provide special relief package to the Government of Bihar for the rehabilitation of the flood-affected people in the State (MUR 377)**
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 566
- Need to provide stoppage of all important express trains at Shadnagar Railway Station in Mahboobnagar district, Andhra Pradesh (MUR 377)**
(Deb. 7, Vol. XXVIII, 21-08-2007)
Col. 523-24
- Need to provide stoppage of Patna-Mathura Express (Train No. 3237) at Jaunpur district headquarters (MUR 377)**
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 336
- Need to provide uniform welfare package to all the soldiers who laid their lives for the country (MUR 377)**
(Deb. 17, Vol. XXIX, 10-09-2007)
Col. 334
- Need to release a commemorative postage Stamp and First Day Cover in the honour of Shri P. Kakkan, a great freedom-fighter and social reformer from Tamil Nadu on his Birth Centenary (MUR 377)**
(Deb. 12, Vol. XXIX, 30-08-2007)
Col. 330-31
- Need to release a commemorative postage stamp in honour of Shri Veer Surendra Sai, a great hero of freedom movement, on his bi-centenary (MUR 377)**
(Deb. 11, Vol. XXIX, 29-08-2007)
Col. 879-80

- Need to release a commemorative stamp in the honour of Shri Birendra Nath Sasmal, a great freedom fighter from Bengal (MUR 377)
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 764-65
- Need to release a special financial package for rehabilitation of flood affected people in Bihar (MUR 377)
(Deb. 3, Vol. XXVIII, 14-08-2007)
Col. 567-68
- Need to release adequate funds for repair and maintenance of National Highways in Rajasthan damaged due to heavy downpour (MUR 377)
(Deb. 8, Vol. XXVIII, 22-08-2007)
Col. 662
- Need to release Central funds directly to the District Administration for rural development schemes in the country (MUR 377)
(Deb. 2, Vol. XXVIII, 13-08-2007)
Col. 461-62
- Need to release crop insurance dues in favour of groundnut producers of Saurashtra (MUR 377)
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 758-59
- Need to release funds for maintenance and improvement of National Highways No.80 in Jharkhand (MUR 377)
(Deb. 14, Vol. XXIX, 05-09-2007)
Col. 768
- Need to release funds for repair & maintenance of existing water system in Darjeeling, West Bengal (MUR 377)
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